

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 389 of 2018

IN THE MATTER OF:

Anil Kohli,

R.P. for Dunar Foods Ltd.

...Appellant

Versus

Directorate of Enforcement & Anr.

...Respondents

Present:

**For Appellant: Mr. Abhishek Anand, Ms. Honey satpal and Mr. Viren
Sharma, Advocates.**

For Respondent:

O R D E R

14.02.2020 Due to paucity of time the matter could not be heard.

List the Appeal 'For Hearing' on **5th March, 2020.**

[Justice Bansi Lal Bhat]
Member (Judicial)

[V.P. Singh]
Member (Technical)

[Shreesha Merla]
Member (Technical)